

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:174  
ANSWERED ON:15.03.2005  
NATIONAL COMMISSION FOR WOMEN  
Mahajan Smt. Sumitra

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the National Commission for Women has highlighted the problem of declining sex-ratio in the country, especially in Haryana and Punjab;
- (b) if so, whether the Commission has made any recommendations in this regard; and
- (c) if so, the action taken or proposed to be taken by the Government in the matter?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a),(b)&(c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 174 FOR 15.3.2005 REGARDING NATIONAL COMMISSION FOR WOMEN BY SHRIMATI SUMITRA MAHAJAN

(a) Yes, Sir.

(b) Yes, Sir. The National Commission for Women has highlighted the problem in Gender Profiles titled 'A Situational Analysis of Women & Girls' pertaining to the states of Haryana and Punjab. The National Commission for Women has recommended to the State Governments to take appropriate steps to check the declining sex ratio by strict observance and implementation of PNDT Act and control on the clinics using Sonographics and Ultrasound machines for sex determination.

(c) The action taken by the Government are as under:

(i) The Government has requested all State Governments and Union Territories for strict implementation of "Pre- conception and Pre-Natal diagnostic Techniques (Prohibition of Sex Selection) Act, 1994".

(ii) The States/UTs have been requested to ensure wide publicity to the provisions of Act.

(iii) The awareness generation activities are undertaken through radio, television and print media against pre- determination of sex and female foeticide.

(iv) Workshops and seminars are being organised to create awareness against this social evil.

(v) Action is being taken by States/UTs against the violators of Act.

(vi) The Government of Punjab is implementing PNDT Act, 1994 in letter and spirit. 56 FIR/Court cases have been filed against the defaulting diagnostic centres and 50- suspension/cancellations has been made in the State of Punjab.

(vii) 101 ultrasound clinics either suspended or cancelled, 51 ultrasound machines have been seized and sealed, 22 cases and 1 FIR have been filed against the violators of Act in the State of Haryana.